

Investment by Multi-national Companies

12.00 hrs.

4966. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether there has been any offer from multinational companies to enter the Indian market; and

(b) if so, the number of such companies which intend to invest in India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). 180 applications which envisage foreign investment are at different stages of processing according to the prescribed procedure.

Samaj Sadans in Delhi

4967. SHRI V. N. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the total number of Samaj Sadans constructed by the Union Government in Delhi;

(b) whether the Government have issued any guidelines to the State Governments in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There are 24 Samaj Sadans in Delhi which were constructed by the CPWD and are under the administration of Department of Personnel & Training, Govt. of India.

(b) to (d). No Sir. As the welfare of the Central Government employees is primarily the concern of Government of India, the State Governments have no direct role to play in the matter.

RE. ONE RANK ONE PENSION[*Translation*]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I would like to draw your attention to a very important matter which has been engaging the attention of the House for quite sometime. The Ex-servicemen are sitting on dharna at the Boat Club for the last three days. I think, the hon. Members from both sides, whether they belong to the Treasury Benches or to the opposition whole heartedly support the demands of ex-servicemen. When the Congress (I) was in power in 1982, the Supreme Court had given a verdict in connection with 'One Rank One Pension' following which a high level Committee headed by Shri K. P. Singh Deo was constituted in 1984. That Committee made 62 recommendations including the one which rated to 'One Rank One Pension.' I would like to submit that the ex-servicemen are a treasure of this country and they have a great contribution to the security of this country. They are sitting on dharna for the last three days in rain. The leader of the House Shri Arjun Singh is present here. Members belonging to both sides of the House are well aware that the demands of the ex-servicemen are quite justified and the Government has accepted this fact. I would urge that the Government should adopt a positive approach towards their demands and give assurance to the effect that it will not only consider their demands but will also accept them in consonance with the announcement made by the former National Front Government.

[*English*]

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker Sir, I have requested your permission to make a brief reference to the question of one rank-one pension. The Indian Ex-Servicemen League has organised a protest *Dharna* for the last three days at the Boat Club and all parties have unanimously supported their demand for one rank-one